

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:1908

ANSWERED ON:09.03.2010

ESCAPE OF TERRORISTS

Naik Dr. Sanjeev Ganesh;Patel Shri Bal Kumar;Singh Shri Bhola;Singh Shri Radha Mohan;Sule Supriya

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether there have been reports of the escape of terrorists from Delhi alleged to have been involved in several terrorist activities in the city;
- (b) if so, the details thereof;
- (c) whether any inquiry has been conducted into the matter;
- (d) if so, the details of the police personnel and officials of other agencies found to be responsible for the said incident;
- (e) the details of the steps taken by the Government to trace the fugitives; and
- (f) the details of the remedial measures taken to strengthen the transit and custodial procedures of terrorists?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS(SHRI MULLAPPALLY RAMACHANDRAN)

(a)to (d): Yes, Madam. Three Pakistani terrorist detainees namely Rafakat Ali, Saddique Mohd and Abdul Razzak who after completing their sentence were lodged in the deportation centre at Lampur House pending their deportation to Pakistan, escaped from the custody of India Reserve Batallion, Meghalaya Police on 1.1.2010. In this regard, a case FIR has been registered in Police Station Kotwali, Delhi and the investigation has been taken up by the Special Cell of Delhi Police. A magisterial enquiry has been ordered by LG Delhi in this connection and a reward of Rs. 50,000/- has been announced for the apprehension of each of the escapees.

(e): Steps taken by the Delhi Police to trace the above escapees are as follows:

1. Sustained interrogation of Sub-Inspector Dinamoni Singh and the drivers Rohit and Dharmender from whose custody the militants escaped were done. Their statements were further verified. The verification led to the revelation of some of the mobile numbers related to escapees and some persons with whom the escapees were in touch before escaping. These mobile numbers were technically analyzed and the persons were interrogated.
2. The security staff as well as staff of FRRO posted at the Foreigners Detention Center was also interrogated at length.
3. All other detainees at the Foreigners Detention Center were also interrogated at length.
4. All registers maintained including Visitors Register, Gate Entry Register, Daily Diary Register at Detention Center were thoroughly examined and persons so identified were interrogated.
5. An enquiry from railways department was made to check whether there was any reservation made in the said names.
6. Posters of escapees were prepared and got pasted at all the public places like Railway Stations, Bus Terminals, Markets etc. of Delhi.
7. Posters were sent to the Border Security Force at the borders of J&K (Poonch), Punjab (Atari), West Bengal (Hoshiarpur) and Rajasthan (Barmer) from where the escapees can cross the boundaries of India.
8. All the inputs including the inputs received from Intelligence Agency were technically analyzed and verified.
9. Indo-Pak bus service and Samjhouta Express Railway service is being checked regularly.
10. Reward has been declared on all three escapees.

(f): Remedial measures taken by Delhi Police (as per Standing Order No. 52/2008) to strengthen the escort and custodial procedures are given in annexure.